

finding out whether he is going on Government business or on a private visit under the cover of Government business?

SHRI S. V. RAMASWAMY: Rules have been framed by the Auditor-General and they have got to be observed.

*70. [Transferred to the 1st March, 1961.]

*71 to *73. [The questioner (Shri P. N. Rajabhoj) was absent. For answers, vide cols. 443-44 infra.]

*74. [The questioner (Shri Babubhai Chinai) was absent. For answer, vide cols. 444-45 infra.]

*75. [Transferred to the 1st March, 1961.]

REPORT OF DAMLE COMMITTEE

*76. **SHRI JUGAL KISHORE:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Damle Committee set up for selecting suitable land for a second mechanised farm has submitted its report; and

(b) if so, where the land for setting up such a farm has been selected and on what grounds?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) No, Sir. The report is expected to be received very shortly.

(b) Does not arise.

SHRI JUGAL KISHORE: When is the report expected?

DR. P. S. DESHMUKH: I cannot say it at the moment.

RECRUITMENT OF BLOCK DEVELOPMENT OFFICERS

*77. **SHRI JUGAL KISHORE:** Will the Minister of COMMUNITY DEVELOPMENT AND COOPERATION be pleased

to state how the recruitment of Block Development officers is made and whether common qualifications are prescribed for them in all the States?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): Block Development Officers are generally drawn either from officials belonging to the State Administrative Services (Tehsildars or Deputy Collectors) or by promotion from officials of the Development Departments and Extension Officers working in the blocks. There is also direct recruitment of B.D.Os by the State Public Service Commissions in Mysore and Uttar Pradesh. The selection in other cases is either through the State Public Service Commission or a Sub-Committee constituted for the purpose. Qualifications prescribed for direct recruitment are generally the same as those prescribed for the State Junior Administrative Services or the State Administrative Service, as the case may be. Promotions from officials of Development Departments and Extension Officers are generally made on the basis of merit and experience.

SHRI JUGAL KISHORE: May I know, Sir, how many BDOs are annually recruited by the Central and State Governments?

SHRI S. D. MISRA: They are not recruited by the Central Government at all. They are recruited by the State Governments. The number depends on the allotment of Extension Blocks.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, the number of I.A.S. officers who are working as Block Development Officers?

SHRI S. D. MISRA: Certain I.A.S. officers are working as BDOs in Rajasthan only, for the time being.

श्री देवकीनंदन नारायण : क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि महाराष्ट्र और गुजरात में बी० डी० ओज्ज सारे के सारे रेवन्यु डिपार्टमेंट से लिये जाते हैं ?

SHRI S. D. MISRA : In both Maharashtra and Gujarat 50 per cent are taken from the Junior Administrative Services officers, 25 per cent from officers of the Development Department and 25 per cent by promotion of Extension Officers.

श्री भगवत नारायण भागवत : क्या भिन्न भिन्न राज्यों ने ब्लाक डेवलपमेंट आफिसर्स का काडर कायम कर लिया है या नहीं ?

श्री एस० जी० मिश्र : डेवलपमेंट डिपार्टमेंट काडर हर स्टेट में करीब करीब कायम हो चुका है। केवल मैसूर, पंजाब और उत्तर प्रदेश में कायम नहीं हुआ है।

SHRI N. M. LINGAM : The Programme Evaluation Organisation had suggested upgrading the post of BDO. Has the Government taken a decision in this matter and, if so, what is it?

SHRI S. D. MISRA : That question is being considered and no decision has yet been taken.

SHRI JUGAL KISHORE : May I know, Sir, how the BDOs are recruited in the Punjab?

SHRI S. D. MISRA : Fifty-five per cent appointed through the Public Service Commission, 15 per cent appointed from amongst non-officials and 30 per cent from officials of the Community Development Organisation.

श्री भगवत नारायण भागवत : जिन राज्यों ने काडर कायम नहीं किया है, क्या गवर्नमेंट बता सकेगी कि क्या कारण है, क्यों उन्होंने अब तक काडर कायम नहीं किया ?

श्री एस० जी० मिश्र : कम्युनिटी डेवलपमेंट मिनिस्ट्री ने बराबर इस पर जोर दिया है और आशा की जाती है कि सभी स्टेट्स इसको मंजूर करेंगी।

SHRI B. P. BASAPPA SHETTY : May I know the special reasons why I.A.S. officers are appointed as Block Development Officers in Rajasthan and may I know if there is any difference in the scales of pay between the I.A.S. Block Development officers and the other Block Development officers?

SHRI S. D. MISRA : There is a difference in the scale of pay. Wherever I.A.S. officers are appointed as BDOs, they are appointed so that they have an intensive development approach. --

SHRI B. P. BASAPPA SHETTY : Why I. A. S. officers in Rajasthan only?

SHRI S. D. MISRA : For training purposes.

SHRI NAFISUL HASAN : May I know, Sir, whether the posts of BDOs in Punjab are within the purview of the Punjab Public Service Commission?

SHRI S. D. MISRA : Fifty-five per cent are appointed through the Public Service Commission.

SHRI NAFISUL HASAN : Why only 55 per cent?

SHRI S. D. MISRA : In the body of the main reply I have said that the recruitment of the Block Development Officers is through three processes; one by the Public Service Commission, the other by Selection Committees appointed by the Development Commissioner, and the third by promotion.

SHRI NAFISUL HASAN : Could the appointment of non-officials not be made through the Public Service Commission or in consultation with

them? Could the Commission not be consulted when non-officials are being appointed when the posts are within their purview?

SHRI S. D. MISRA: I think the question is regarding Punjab. I have said that 15 per cent are recruited through Selection Committees appointed by Government.

SHRI NAFISUL HASAN: May I know why these posts have been excluded from the purview of the Public Service Commission?

SHRI S. D. MISRA: I want notice.

SHRI DEOKINANDAN NARAYAN: May I know whether some training is necessary for these B.D.Os. before their appointment?

SHRI S. D. MISRA: Yes, Sir. After recruitment they are trained.

WHEAT STOCK DAMAGED IN TRANSIT

*78. SHRI FARIDUL HAQ ANSARI: Will the Minister of Food and AGRICULTURE be pleased to state:

(a) whether a consignment of 1,000 tons of wheat shipped to India from the United States of America was damaged in transit by sea; and

(b) if so, whether the stock of wheat had been insured against loss on the sea?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) The vessel Portland Trader carrying a quantity of 9,800 long tons of wheat from USA was damaged in the Sulu sea in the Philippines. It is estimated that the damaged quantity of wheat will not be more than 1,300 tons.

(b) No, Sir. It was not insured with any Insurance Co., as the government carry the insurable risk themselves.

SHRI FARIDUL HAQ ANSARI: May I know what would be the amount of loss in money?

DR. P. S. DESHMUKH: It might be in the neighbourhood of Rs. 4 lakhs.

SHRI FARIDUL HAQ ANSARI: What is the reason for which this stock was not insured with any Insurance Company? Why did the Government take the risk?

DR. P. S. DESHMUKH: It is the long-standing policy of the Government. These foodgrains which are coming from overseas are not insured at all. There is an Insurance Fund which is collected by Government at varying rates, sometimes Rs. 8/3 and so on, and we have got a balance in this Fund of Rs. 6.73 crores.

SHRI JASWANT SINGH: I would like to know the cause for this wheat being damaged while in transit.

DR. P. S. DESHMUKH: The flag vessel already mentioned carrying wheat was reported on 5-1-61 to be in distress and pounding against a reef in Southern Philippines Sulu sea. The engine-room of the vessel had been flooded and four out of five holds were reported to be leaking. The vessel was subsequently pulled off the reef by salvage tugs and was towed to Puerto Princesa in the Philippines for refuge and survey.

PANDIT S. S. N. TANKHA: May I know whether the wheat shipped from America is the property of the Government of India during its transit by sea or it is the property of the American Government?

DR. P. S. DESHMUKH: I would like to have notice.

INSTITUTE OF PLANT INDUSTRY, INDORE

*79. SHRI V. V. SARWATE: Will the Minister of Food and AGRICULTURE be pleased to state:

(a) when the control of the Institute of Plant Industry, Indore, in which the Indian Central Cotton